[RAJYA SABHA]

1	2	3	4
20.	Telangana	66.83	10.80
21.	Uttar Pradesh	111.74	61.47
22.	Uttarakhand	94.01	31.96
23.	West Bengal	41.68	10.77
	Total	1457.50	498.63

Assistance to farmers of Kerala affected by rains and floods

654. SHRI ABDUL WAHAB: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:.

(a) the details of the facilities/benefits provided by the Central Government for small and marginal farmers including others affected by the havoc caused due to rains and floods in the State of Kerala;

(b) whether Central Government has received any report of the damages in the affected areas of Kerala; and

(c) if so, the details thereof?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) Information on facilities/benefits provided to rains and flood affected small and marginal farmers etc. by various Ministries/Departments of Central Government is not maintained centrally, since the execution of such facilities/ relief activities on the ground is the responsibility of the concerned State Government. However, financial assistance is provided to the State Governments through State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF), as per established procedure of providing relief to the farmers whose crops are damaged due to the natural calamities. The Guidelines on Constitution and Administration of the SDRF/NDRF and the items and norms are available at Ministry of Home Affairs' website:*www.ndmindia.nic.in.*

(b) and (c) As per the Memorandum submitted by the State Government of Kerala for seeking assistance from the NDRF in respect of floods/landslide during South West Monsoon, 2019, a total of 0.31 lakh hectare agriculture area has been damaged.